

13, 12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 244/2017, IA 87/2017, IA 39/2016 and TP Nos. 20 D of 2016 with
TP No. 20/397-398/NCLT/AHM/2016 (New)
CA Nos. 49/2015 With CP No. 51/397-398/CLB/MB/2011 (Old)

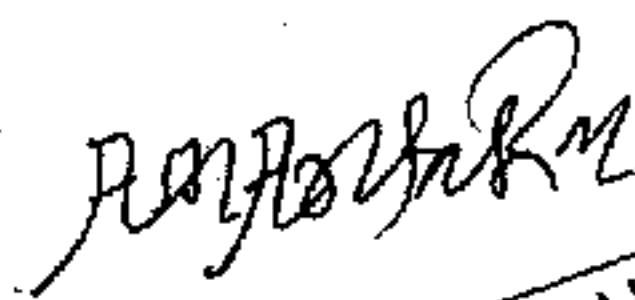
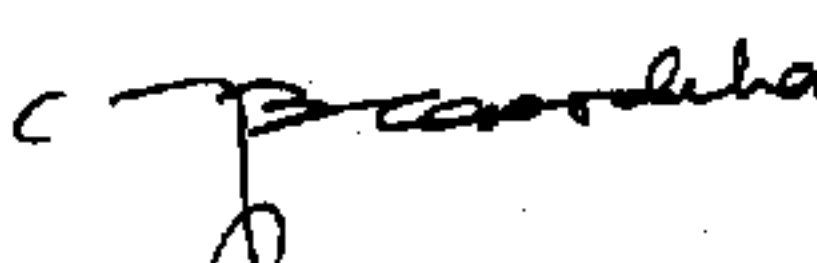
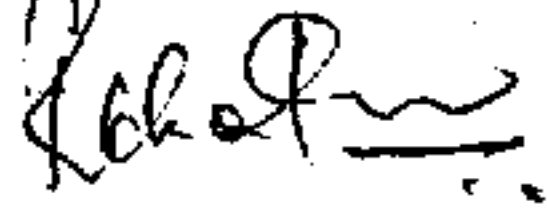

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Nitesh C. Patel & Ors.
V/s.
Onex Natura Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	AJAY M. ANTARKAR	PCS	FOR R-4	
2.	MILIND KASODEKAR	Practising company SECRETARY	Respondent 1 & 3	
3.	Raju Kothari	Advocate	Petitioner	
4.	M. B. Gohil	Adv	R-2	

ORDER


Learned Advocate Mr. Raju Kothari present for Original Petitioner. Learned Advocate Mr. Mayurajsinh Gohil present for Original Respondent No.2. Learned Advocate Mr. Ajay Antarkar present for Original respondent No.4. Learned PCS Mr. Milind Kasodekar Present for Original Respondent No. 1 and 3.

None present in IA 244/2017 for applicant.

Applicant is directed to serve copy of application in IA 244/2017 on Original petitioner and original Respondents.

Learned counsel appearing for original Respondents requested time in main TP.

List the matter on 12.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.